

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL,**  
**NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 1012 of 2019**

**IN THE MATTER OF:**

**Abhishek Agarwal & Ors.**

**...Appellants**

**Versus**

**M/s. Manasadevi Bakers Pvt. Ltd.**

**...Respondent**

**Present:**

**For Appellant: Mr. M. Anil Kumar, Mr. Kishore Soni and Mr. Ajay Jain,  
Advocates.**

**For Respondent: Mr. S.K. Rai, Advocate.**

**O R D E R**

**13.01.2020** Post the appeal 'For Admission (After Notice)' on **11<sup>th</sup>**

**February, 2020.**

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice Bansi Lal Bhat]  
Member (Judicial)

[Justice Venugopal M.]  
Member (Judicial)